

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 141(ND)/2016
CA NO.

CORAM:

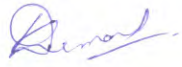



PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 26.04.2017

NAME OF THE COMPANY: Ram Bihari Kaushik
Vs
Dadhikar Hotels Pvt Ltd

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
01.	KRISHNAKUMAR (Adv.)		PETITIONER	
02.	DEEPIKA KUMARI (Adv.)		"	
03.	VIJAY CHANDRA JOSHI (Adv.)		RESPONDENT No.10 (ROE)	
04.	Devashish Maharishi (Adv.)		Respondent No. 3 & 8	
05	RAJAT SHARMA (Proxy Counsel)		ORDER Respondent No. 1 & 2	

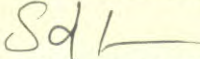
Learned Counsel for the petitioner company has again requested for two weeks time for filing the reply. The request of the Ld. Counsel is accepted.

Let the reply be filed within two weeks with a copy in advance to the party opposite.

List for further consideration on 22.5.2017.


(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
26.4.2017